COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 232 OF 2017 IN APPEAL NO. 90 OF 2017

Dated: 17th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Bihar State Power Transmission Co. Ltd. & Anr. Appellant(s)

۷s.

M/s Shree Cement Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Anand

Ms. Aparajita Upadhyah Mr. Mukhesh Kumar (Rep.)

Counsel for the Respondent(s) : Mr. Kumar Mihir

Mr. Avinash Menon for R-1

Mr. C. K. Rai

Mr. Umesh Prasad for R-2

ORDER

IA NO. 232 OF 2017

(Appli. for stay)

We have heard learned counsel for the parties at some length. In our opinion, this matter required to be heard finally. Hence, we list the matter for final hearing on **29.08.2017.** In the meantime, pleadings be completed.

In view of the above, without expressing any opinion on the merits of the case and without prejudice to the rights and contentions of the respondents, interim order granted on 25.05.2017 shall continue to operate till disposal of the main appeal. Application is disposed of.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt